NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.11/BB/ 2017	T.P. No.	Purpose	Section Name of the Parties M/s. / Mr.	
	-	For hearing	Rule-6 of IB	Benir E-Store Solutions Pvt. Ltd., Vs Mindlogicx Infratec Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		SIGNATURE REPRESENTATION TO WHOM		
	P. Bharath 9743955100	Petitioner/ Operational Creditor	blan	

APARNA KULKARNI 9742003101 For Law Square

RESPONDENT

ORDER

Jr. Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. For reporting settlement if any on the next hearing date, list it on 09/03/2018.

Member (T)

Member (J)